

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 1490 of 1996

Date of Order: 10-02-98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

ARUN KR. DEY

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. S.K. Gupta, counsel.

For the respondents: Mr. M.S. Banerjee, counsel.

Heard on: 10-02-98.

O R D E R

S.N. Mallick, VC

It is submitted by the 1d. counsel appearing for the petitioner that the grievances of the petitioner have been remedied by the respondents and he has been instructed not to proceed with the application.

As such, the application is dismissed for 'non-prosecution'. No order as to costs.

Mr. M.S. Banerjee, 1d. counsel, appears for the respondents.


(S. Dasgupta)
Member(A)


(S.N. Mallick)
Vice-Chairman